GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1586 ANSWERED ON 29/07/2025

SANSAD ADARSH GRAM YOJANA

1586. Shri RamashankarVidharthiRajbhar:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of villages selected under the SansadAdarsh Gram Yojana and the current status of their development, State-wise including Uttar Pradesh;
- (b) the status of progress and implementation of schemes being run for the poor and deprived sections in rural areas State-wise including Uttar Pradesh;
- (c) the manner in which the banking and digital system has been implemented to ensure transparency and accountability in rural development State-wise including Uttar Pradesh;
- (d) whether any special campaign is being run by the Government to address the problems of housing, pure drinking water and employment in rural areas;
- (e) if so, the details thereof State-wise including Uttar Pradesh;
- (f) the number of beneficiaries associated State-wise including Uttar Pradesh; and
- (g) whether any emergency fund/special package have been approved for the rehabilitations/development of gram panchayats affected by recent natural disasters/weather related crises and if, the details thereof, State-wise including Uttar Pradesh?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a) to (g): The primary goal of SaansadAdarsh Gram Yojana (SAGY) was the holistic development of three Adarsh Grams by March, 2019 and thereafter, five such Adarsh Grams (one per year) till 2024 through the leadership and guidance of Hon'ble Members of

Parliament (MPs). An Adarsh Gram emerged from a shared vision of the community, leveraging people's capabilities and available resources to the fullest extent, with active facilitation by the Member of Parliament, Gram Panchayat, civil society, and government institutions.

SAGY is a 100% convergence based scheme without allocation of any funds for developmental projects undertaken under the scheme. Resources for SAGY projects are mobilized from the funds available under Central & State schemes, CSR funds and Member of Parliament Local Area Development Scheme (MPLADS) fund & Member of Legislative Assembly Development Scheme (MLALAD) fund. The VDP implementation progress is being regularly updated on SAGY Portal (saanjhi.gov.in).

SaansadAdarsh Gram Yojana (SAGY) is monitored through periodic reviews by two National Level Committees, chaired by the Hon'ble Minister of Rural Development and the Secretary of Rural Development. In addition, it is also monitored by a State Level Committee, headed by the Chief Secretary and a District Level Committee, led by the District Collector. The Ministry of Rural Development (MoRD) also reviews SAGY's progress in coordination with State Nodal Officers (SNOs), District Collectors, and Charged Officers. Monitoring mechanism also includes regular updates by States and Districts on the SAGY Portal.

Hon'ble Members of Parliament have identified total 3,361 Gram Panchayats under SaansadAdarsh Gram Yojana. Under these Gram Panchyats, a total of 2,33,564 development projects/activities have been completed. Now the selection of new GPs under SAGY has already completed on 31st March, 2024. The state-wise details of Gram Panchayats selected and the activities completed under the SansadAdarsh Gram Yojana across India, including Uttar Pradesh, are as follows:

State/UT	Number of GPs identified under SAGY	Number of activities completed under VDP
Andaman And Nicobar Islands	8	462
Andhra Pradesh	207	
Arunachal Pradesh	11	195
Assam	46	1145
Bihar	189	2899

Chandigarh	2	15
Chhattisgarh	115	5261
Delhi	4	0
Goa	14	222
Gujarat	238	98802
Haryana	91	2692
Himachal Pradesh	45	1799
Jammu And Kashmir	43	1462
Jharkhand	119	5200
Karnataka	134	14420
Kerala	167	6810
Ladakh	4	75
Lakshadweep	2	29
Madhya Pradesh	134	3435
Maharashtra	262	5541
Manipur	30	1291
Meghalaya	21	378
Mizoram	14	612
Nagaland	6	85
Odisha	104	2435
Puducherry	10	86
Punjab	65	1096
Rajasthan	190	6292
Sikkim	15	456
Tamil Nadu	370	11915
Telangana	85	29795
Tripura	13	582
UT of Dadra and Nagar		
Haveli and Daman and Diu	7	112
Uttar Pradesh	553	12182
Uttarakhand	39	1821
West Bengal	4	61
Total	3361	233564
